

Indian Navy to be speedily Indianised; and that is a fact and we cannot ourselves afford to deny it. We cannot, unless we have enough of technical persons with the necessary training and experience.

**SHRI GOVINDA REDDY:** While conceding that there is nothing wrong in the Indian Government getting opinions from foreign experts or foreigners of experience through the Government, do not Government consider it desirable to see that these foreign dignitaries do not make such statements in public?

**THE LEADER OF THE COUNCIL (SHRI C. C. BISWAS):** Do questions of this character serve the purpose for which they are intended?

**SHRI C. G. K. REDDY:** I wanted to ask almost the same sort of question whether it was desirable for foreign visitors to publicly state things and try to influence government's policies especially in such important matters?

**SHRI MAHAVIR TYAGI:** There is no question of influencing. We ourselves are aware in what position we are; and he has made no special aspersion on Government or on our position. The fact is that we are expanding our Navy and in this expansion, it is not possible for us to man the Navy all by Indians. There was no aspersion.

**SHRI H. P. SAKSENA:** I think you believe it was a friendly advice that he gave on that occasion.

**SHRI GOVINDA REDDY:** The hon. Minister said he had not a copy of the speech. How can he say whether there was any aspersion or not?

**MR. CHAIRMAN:** Proceeding on the reported version in the newspapers, there is no serious aspersion cast, that is your suggestion.

**SHRI MAHAVIR TYAGI:** Yes, Sir.

**SHRI V. K. DHAGE:** Does the Defence Minister think there is any need for a navy in India?

(No answer.)

#### VISIT OF I.M.F. MISSION

\*262. **SHRI GOVINDA REDDY:** Will the Minister for FINANCE be pleased to state:

(a) whether a Mission from the International Monetary Fund is on a visit to India;

(b) if so, who are the members of the Mission and what is the object of its visit;

(c) the places, institutions and persons the Mission proposes to visit and contact; and

(d) whether the Mission proposes to hold discussions with the Government of India at the conclusion of its tour?

**THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH):** (a) Yes, Sir.

(b) The members of the Mission are:—

Mr. E. M. Bernstein, Director of Monetary Research, International Monetary Fund—*Leader*,

Mr. Richard Goode, Officer of the Research Deptt: International Monetary Fund—*Member*,

Mr. Morris Friedberg, Officer of the Latin American and Middle and Far East Deptt: International Monetary Fund—*Member*,  
and

Mr. I. G. Patel, Officer of the Research Deptt: International Monetary Fund—*Member*.

The object of the Mission is to collect and study statistical and other data pertaining to the fiscal, monetary and other economic policies of the Government of India, and make a

broad assessment of such policies in relation to the Five Year Plan.

(c) The Mission has visited Delhi, Bombay and Calcutta. The Members of the Mission have had formal discussions with the officers of the Government of India and the Reserve Bank. They have also had contacts with several economists, bankers and industrialists at these places.

(d) Yes, Sir.

SHRI GOVINDA REDDY: Who sponsored these visits?

SHRI M. C. SHAH: It was with the mutual consent of the Government of India and the International Monetary Fund.

SHRI GOVINDA REDDY: Did the I.M.F. consult the Government of India before sending out this Mission?

SHRI M. C. SHAH: As I have said, it was with the mutual consent of the Government of India and the International Monetary Fund that the International Monetary Fund sent out this Mission to India.

SHRI GOVINDA REDDY: Is this Mission going to make a report of its findings to the Government of India?

SHRI M. C. SHAH: No the Mission will report to the Board of Directors of the International Monetary Fund and it will be then sent to the Government of India.

SHRI P. SUNDARAYYA: Is the Government going to receive another recommendation that Indians are not fit to manage their own financial affairs also?

MR. CHAIRMAN: Order, order.

SHRI M. C. SHAH: I do not think .

MR. CHAIRMAN: Order, order. That will do, Mr. Shah.

SHRI V. K. DHAGE: Sir, I put question No. 260.

MR. CHAIRMAN: No, not so soon. Dr. Srivastava? He is not there. Well, then, Mr. Dhage.

SPECIAL ALLOWANCE TO OFFICERS OF THE SUPPLY AND STORAGE AMMUNITION DEPOTS

\*260. SHRI V. K. DHAGE (on behalf of DR. R. B. GOUR): Will the Minister for DEFENCE be pleased to state:

(a) whether any special allowance is paid to officers working in the Supply and Storage Ammunition Depots; if so, for what reasons; and

(b) whether the same allowance is paid to other Ranks also; if not, why not?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): (a) and (b). No special allowance is paid to either officers or other ranks working in the Supply and Storage Ammunition Depots.

\*263. [The questioner (Dr. J. P. Srivastava) was absent.]

MR. CHAIRMAN: That finishes the questions. The other gentlemen are not here.

WRITTEN ANSWERS TO QUESTIONS

INCLUSION OF DISPUTED AREAS IN THE ANDHRA STATE

\*243. SHRI S. N. DWIVEDY: Will the Minister for HOME AFFAIRS be pleased to state whether Government have received any representation from the Oriya inhabitants of the Andhra districts in Madras State against the inclusion of certain disputed areas in the proposed Andhra State?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): Yes.